

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 218
CP(CAA)/51(AHM)2022
in
CA(CAA)/14(AHM)2022

Order under Section 230-232 of Co.Act,2013

IN THE MATTER OF:

Silicate Minerals (I) Pvt Ltd
20 Microns Nano Mionerals Ltd

.....Applicant

.....Respondent

Order delivered on ..14/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhinal Shah, Adv. a/w. Mr. Ravi Raj Singh, Adv.
For the Income Tax :
Department : Ms. Pankti Shah, Adv. for Ms. Maithili Mehta, Adv.
For the RD : Mr. Liladhar Sharma, Assistant Director

ORDER

Matter stands adjourned for further consideration on 24.03.2023.

-sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)